

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOME AFFAIRS**  
**RAJYA SABHA**  
**QUESTION NO 21.04.2010**  
**ANSWERED ON**

**UNIFORM DEFINITION OF DISABLED PERSONS .**

377

SHRIMATI BRINDA KARAT

Will the Minister of COALHOME AFFAIRS be pleased to state :-

- (a) whether his Ministry has proposed to adopt a uniform definition or identification of disabled persons by the Census and the NSSO as directed by the Eleventh Plan;
- (b) if so, the details thereof; and
- (c) how his Ministry proposes to conduct a proper and scientific enumeration of persons with disabilities in the next Census?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY MAKEN)

(a) to (c):A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION NO. 377 FOR 21.04.2010

(a) to (c):The Question on disability is canvassed in the 2nd phase of Census Operations- the Population Enumeration stage, which is to be conducted from 9th February, 2011 to 28th February, 2011. Various inputs have been received by the Office of the Registrar General & Census Commissioner, India regarding the inclusion of a question on disability during Census 2011. These inputs are being analysed by the Office of the Registrar General & Census Commissioner, India and will be put up to the Technical Advisory Committee (TAC) which comprises of eminent demographers, social scientists, eminent data-users and senior Government officers. The recommendation of the TAC would then be put up to the Government for final decision and will be notified in the official Gazette of India.